

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 1289/94
Transfer Application No.

Date of Decision : 12.6.95

A.J. Chacko and 25 others

Petitioner

Shri M.S. Ramamurthy

Advocate for the
Petitioners

Versus

Union of India and others

Respondents

Shri V.S. Masurkar

Advocate for the
respondents

C O R A M :

The Hon'ble Shri Justice M.S. Deshpande, Vice Chairman

The Hon'ble Shri M.R. Kolhatkar, Member (A)

(1) To be referred to the Reporter or not ?

(2) Whether it needs to be circulated to
other Benches of the Tribunal?

(M.S. Deshpande)
Vice Chairman

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CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 1289/94

A.J. Chacko and 25 others

... Applicants.

V/s.

Union of India through
the General Manager,
Western Railway
Churchgate, Bombay.

The Divisional Railway Manager
Western Railway
Bombay Central,
Bombay.

The Senior Divisional
Personnel Officer,
Western Railway,
Bombay Central,
Bombay.

... Respondents.

CORAM: Hon'ble Shri Justice M.S. Deshpande, Vice Chairman
Hon'ble Shri M.R. Kolhatkar, Member (A)

Appearance:

Shri M.S. Ramamurthy, counsel
for the applicant.

Shri V.S. Masurkar, counsel
for the respondents.

ORAL JUDGEMENT

Dated: 12.6.95

(Per Shri M.S. Deshpande, Vice Chairman)

Shri M.S. Ramamurthy has stated that individual applications as suggested by order dated 20.3.95 had already been filed and have been listed before the Single Bench today. We, therefore, extend the operation of the interim relief for one week to enable the applicant's counsel to obtain necessary orders from the Single Bench. With these directions the present O.A. is disposed of with liberty to pursue the other applications already filed for appropriate orders as to whether the matter be placed before a Division Bench or not. No order as to costs.

M.R. Kolhatkar

(M.R. Kolhatkar)
Member (A)

M.S. Deshpande

(M.S. Deshpande)
Vice Chairman